

push button—not only push button but certain more sophisticated models also—because we want to be in a position to meet the demand whenever the need arises. Moreover, the push button, when it is used by the operator, will result in better service also.

SHRI H. K. L. BHAGAT: The hon. Minister has said that the push button telephone will be costly. I would like to know the difference between the cost of ordinary dialling telephone and the cost of the push button telephone.

DR. SHANKAR DAYAL SHARMA: The ordinary telephone, a coloured one, costs the customer Rs. 310; another design costs Rs. 370. The ordinary black telephone costs Rs. 289. The push button telephone will cost about Rs. 1,000 or slightly more at present prices.

SHRI THA KIRUTTINAN: The hon. Minister has just now said that the push button system is more advantageous than the present system. I would like to know what are the defects which are prevalent in the present one and which will be replaced by the push button system.

DR. SHANKAR DAYAL SHARMA: There is no question of defects. The push button system will save time. In the dialling system, more time is taken—you dial every digit and then it has to come back. But in the push button system, you just push those numbers and then the whole thing is recorded on the plate which is there and then it is automatically dialled also.

Role of Christian Missionaries in Tribal-Bengalee Clash in Agartala

*417. **SHRI BIREN DUTTA:** Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the attention of Government has been drawn to the fact that a hut has been burnt at a distance of 8 km. from Agartala on 21st October, 1974 by a gang instigated by Christian Missionaries fomenting

Tribal-Bengalee Communal clash resulting in injuries:

(b) whether there was an exchange of bullets between the miscreants and police force; and

(c) if so, the number of miscreants arrested?

THE MINISTER OF HOME AFFAIRS (SHRI K. BRAHMANANDA REDDY): (a) to (c). A statement is laid on the Table of the House.

Statement

According to information received from the Government of Tripura, no incident as alleged, had been reported on October 21, 1974. However, on October 23, 1974 a group of tribals armed with lathis and other deadly weapons were alleged to have looted some shops at Sombar Bazar within the jurisdiction of P. S. Jirania near Takarajala under Sadar Sub-division of West Tripura District. Some local residents were also allegedly beaten. Two persons were reported to have sustained serious injuries of whom one succumbed later. Immediately on receipt of information about the alleged incident, a police party rushed to the spot. On the same afternoon, a group of tribal youths armed with gun and other deadly weapons were alleged to have attacked the house of one person at Dajurampara and assaulted him. When the police who were present in the area, rushed to the spot, the miscreants fired one round. The police fired three rounds and the miscreants fled away. A case U/S 148/149/363/307 I.P.C. was registered and investigation is in progress. The accused persons are reported to be evading arrest.

SHRI BIREN DUTTA: May I know whether it is fact that a tribal woman was raped earlier by a non-tribal and the Government of Tripura did not take any steps to protect that and this incident was exploited by the Christian Missionary to create anti-Bengali feelings among these people?

SHRI JAGANNATHRAO JOSHI: The question has been clearly put. It is about the Missionaries and the Minister says that he has not understood. That is the difficulty.

भाप मंत्री महोदय को कहे कि जो स्टेट-
मेंट द, वह पूरा दें।

MR. SPEAKER: Let him ask.

जब भाप की बारी आयोगी तब पूछ
लेना।

SHRI BIREN DUTTA: I want to know whether the incident took place as a result of tribals' feelings having been raised by non-tribals and the Government of Tripura did not take any step against that incident. This was instigated by the Christian Missionaries and that led to this incident and firing, etc. Is it a fact or not?

SHRI K. BRAHMANANDA REDDY: According to the information received from the State Government, in this particular incident, the Christian Missionaries do not seem to be involved.

SHRI BIREN DUTTA: May I know whether the Chief Minister of Tripura himself has expressed, as reported in the *Hindustan Standard*, that some underhand activities of the Christian Missionaries are there?

SHRI K. BRAHMANANDA REDDY: We have no information.

SHRI DASARATHA DEB: Is the Minister aware of the fact that some anti-social elements among the non-tribals in these areas have in the recent past very often assaulted tribal women and have even attempted to rape the tribal women when they were going about their work in the villages and if so, what steps are the Government taking to prevent all these anti-social elements from indulging in such anti-social activities against tribal women? I also would like to know if any anti-social elements who were alleged to have tried

to rape the tribal women as a consequence of which this Sombar Bazar incidents of October 23 took place leading to firing etc., have been arrested so far.

SHRI K. BRAHMANANDA REDDI: The incident has come to the notice of the Police and in fact, the case has been investigated and a charge-sheet has been filed and five of them have been arrested and some are absconding and they are being traced.

SHRI DASARATHA DEB: He is not replying. It is not about the tribal youth who were alleged to have created some trouble. You have arrested them or warrants were issued against them. My specific question is whether those non-tribal anti-social elements who attempted to rape the tribal women as a result of which this incident has flared up have been arrested.

MR. SPEAKER: Please sit down.

SHRI K. BRAHMANANDA REDDY: So far as the case is concerned naturally, action was being taken by the Police and, as I have already submitted, some have been arrested, etc. Regarding other activities of other anti-social elements, naturally, the Tripura Government is looking into it.

SHRI DASRATHA DEB: He is evading my answer. I put a specific question because this incident took place due to an offence committed by the anti-social elements among the non-tribal communities who tried to rape the tribal women. You have not taken any steps against them. You are saying about those who are being incited by those who tried to take revenge.

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF ELECTRONICS AND MINISTER OF SPACE (SHRIMATI INDIRA GANDHI): I am told that some people have been arrested in the rape case. Although that question does not arise directly out of this one, I entirely

agree with the hon. Member that such incidents must be dealt with very severely.

श्री जगन्नाथ राव जोशी : अध्यक्ष जी, प्रधान मंत्री जीने जो जवाब दिया है उसका स्वागत करते हुए मैं पूछना चाहता हूँ कि कितने लोग पकड़े गये हैं ? इस सबाल का जवाब देते हुए कहा गया है कि:

"The accused persons are reported to be evading arrest."

तो क्या यह मंत्री महोदय का मतलब यह है कि जो हाथ जोड़ कर आ जायगा, या सरन्डर करेगा उसी को पकड़ा जायगा, बाकी को नहीं? इस का क्या मतलब है? ऐसा बक्तव्य देते समय आप को शर्म आनी चाहिये ।

अध्यक्ष महोदय : आप अपनी भाषा तो ठीक रखें ।

श्री बसंत साठे : कम से कम आप को ऐसे शब्द तो नहीं इस्तेमाल करने चाहियें । यह झूठा नहीं लगता ।

श्री जगन्नाथ राव जोशी : साठे जी को "शर्म" शब्द पर एतराज है तो मैं "लज्जा" शब्द का इस्तेमाल करता हूँ ।

अध्यक्ष महोदय : उन्होने अपने ज्वाल से उत्तर दिया और आप ने अपने ज्वाल से सबाल पूछा । तो रोज तो यह नहीं होना चाहिए । कल उन्होंने कुछ कहा था इसी लफ्फ पर आप की तरफ से एतराज किया गया । और आज आप खुद उस लफ्फ का इस्तेमाल कर रहे हैं। आप को याद होगा कल उधर से किसी ने कहा तो आप लोग खड़े हो गये । और आप खुद ही कर रहे हैं आज ।

श्री जगन्नाथ राव जोशी : जो अपनी राई है उन के खिलाफ कड़ाई से काम लिया जाएगा । और उन को पकड़ा जायेगा ?

SHRI K. BRAHMANANDA REDDY: So far as the facts mentioned in the question are concerned it is already stated in the statement that the accused persons are evading arrest and the police are making vigorous efforts to arrest them. (Interruptions).

श्री हुसैन खान कछवाय : कितना समय लेंगे आप जब कि सारे साधन आप के पास हैं ? इतनी बेशर्मी के साथ उत्तर देते हैं आप ।

MR. SPEAKER: Please sit down.

SHRI DASHRATHA DEB: The fact is, they are not evading arrest but they are being sealed up by Government.

MR. SPEAKER: This is an hour devoted to Question and Answer. And if everything is to go as per wishful thinking, allegations, accusations and so on, we cannot reach anywhere. Shri Indrajit Gupta.

SHRI INDRAJIT GUPTA: Sir, in view of the fact that this type of unfortunate clash between tribals and non-tribals takes place sometimes in that area—which is a deep reflection of a feeling due to historical and emotional reasons among the tribals that they are not getting a fair deal and are being discriminated against and suppressed—in view of that particularly, and in order to avoid the basic cause of such clashes, in future, has the Government given any consideration to the demand of the tribal people of Tripura for which they have recently been agitating that the autonomous district council in terms of the Constitution should be granted to them?

SHRI K. BRAHMANANDA REDDY: It is true the tribals in the area are complaining about some matters related to them regarding land, about the language question in primary education stage etc. In fact some of their leaders have met Prime Minister also some few months back and submitted a Memorandum. That memorandum

has been examined and in fact we have advised the Tripura Government and some steps on the lines that we have suggested may be taken by the Tripura Government.

SHRI INDRAJIT GUPTA: Demand for autonomous district council. Is that under consideration? Has it been granted? What is the position in that regard?

SHRI K. BRAHMANANDA REDDY: I do not know whether it is under examination or granted. It is a matter which may have to be considered.

SHRI TRIDIB CHAUDHURI: This whole matter of the relations between the tribals and non-tribals in Tripura was considered by a special working group of the ARC particularly with regard to Tripura, and they made certain recommendations. As far as I remember those recommendations were broadly accepted by the Government. Why have they not been implemented so far? Will the Home Minister give some information on that?

SHRI K. BRAHMANANDA REDDY: I have not yet got the recommendations of the Commission before me.

SHRI D. BASUMATARI: Is it not a fact that the mind of the tribal people in Agartala is agitating for the lands in tribal areas reserved for them by the old Maharaja? If it is so whether the Government is thinking to restore the old system for reservation of land for the tribals which has been taken out from the people of that area by outsiders, that is, Bengali refugees?

SHRI K. BRAHMANANDA REDDY: It is true, during the time of the Maharaja an order was passed by him and subsequently in the year 1974 the Tripura Government has passed an Ordinance which is being questioned by the tribals. We have gone into the matter and suitably advised the Tripura Government to re-think on the matter.

Report of Netaji Inquiry Commission

*418. **SHRI SAMAR GUHA:**
SHRI V. MAYAVAN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the attention of the Government has been drawn to the press report in a local daily on 16th November, 1974 under the heading "Netaji probe counsel says report is biased"; and

(b) if so, the reaction of Government to the allegation made in the report?

THE MINISTER OF HOME AFFAIRS (SHRI K. BRAHMANANDA REDDY): (a) Yes, Sir.

(b) The Government have accepted the findings of the Commission of Inquiry.

SHRI SAMAR GUHA: This is, as I described earlier, one of the blackest treachery committed on a great son of India. This report is nothing but that. I have no doubt this rubbish bunch of papers will be thrown to the dust bin in the near future and along with this rubbish bunch of papers those people will also be thrown out who have accepted this rubbish bunch of papers.

If the Government is so convinced that Netaji died in the plane crash what are the reasons for shadowing each and every person whenever there is an information about Netaji by the intelligence men? What is the reason for censoring all my letters, tapping my telephone and telegrams if there is nothing. It would be better if the telegrams, letters and all other communications of the Prime Minister are tapped and censored because she knows much more than I know about Netaji.

I want to know from the Government whether it is a fact that before accepting this report, it was first sent to Research and Analysis Wing and on